NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH

CP NO. 10/73(4)/Chd/2016

Tanishqa Kaur	Petitioner.
Versus	
M/s Hind Motors India Ltd.	Respondent.

Present: Mr. Ashok Sachdeva, Authorised Representative on behalf of petitioner.

Ms. Riya Bansal, Advocate for respondent company.

Same order as in Company Petition No.01/73(4)/Chd/2016. Copy of the order be enclosed.

(Justice R P Nagrath) Member (Judicial)

(Deepa Krishan) Member(Technical)

January 31, 2017